

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB)-552(ND)/2017**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.12.2017**

**NAME OF THE COMPANY: Indo Alusys Industries Ltd. Vs. SMW Metal Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Ms. Ruchi Agnihotri, Ms. Annanya Gosh and Mr. Rohit K. Nagpal

Advocates for the Petitioner

Mr. B. K. Sahu, AR

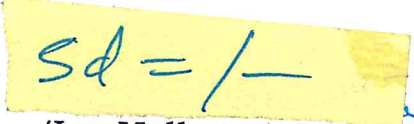
Mr. P. Nagesh, Advocates for the Respondent

**ORDER**

Reply of the Respondent has still not been filed. Be listed along with the  
IB-553(ND)/2017 on 17<sup>th</sup> January, 2018.

Sd = / -

**(S. K. Mohapatra)  
Member (T)**

Sd = / -

**(Ina Malhotra)  
Member (J)**